

DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

No.	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
						<p>The proposed fine may be deposited in Account number (To be filed in by the District Judge) before uploading this information on the website of State Bank of India along with applicable commission after filling up the prescribed Chalan/Deposit slip. (The details of the Scheme and the Chalan forms are available on this website)</p>

In the Court of CJM Borikere

of - 17/11/17

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NIL

DETAILS OF PETTY OFFENCE CASES UNDER THE SABAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

17/2/17

In the Court of *Acc.J.M.L. dcm*

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
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The proposed fine may be deposited in account number (To be filled in by the District Judge) before uploading this programme on the website of State Bank of India along with applicable commission after filling up the prescribed Chalan Deposit slip. (The details of the scheme and Chalan forms are available on this website)

BY ORDER

A.G.J.M.L.

BABELLY

NIL

IN THE COURT OF THE JUDGE IN CHARGE, JUDICIAL OFFICE, BARILLY
 IN THE MATTER OF THE STATE OF UTTAR PRADESH AND ANOTHER
 VERSUS
 STATE OF UTTAR PRADESH AND ANOTHER

17-277

in the Court of
 A.M. D. B. 14

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
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The proposed fine may be deposited in the account number (to be filled in by the District Judge) before uploading this form on the website of State Bank of India along with application for commission after filling up the prescribed Criminal Deposit Form (the details of the scheme and Chaitan forms are available on the website)

NIL

Adtl. Chief Judicial Magistrate - II
 Barilly

By Order
 [Signature]
 J. M. D.

DETAILS OF PETTY OFFENCE CASES UNDER THE SABAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

17.8.11

In the Court of *[Signature]*

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station/ Department	Proposed Fine	Remarks
						<p>The proposed fine may be deposited in Account number (To be filled in by the District Judge) before uploading the forms on the website of State Bank of India along with applicable commission after filling up the prescribed Chetan/Deposit slip. (The details of the Scheme and Chetan forms are available on this website)</p>
						<p><i>with</i></p>
						<p><i>ACM IV BAREILLY</i></p>

[Handwritten signatures]

DEFENDANTS OF PETTY OFFENCE CASES UNDER THE SABAL PETTY OFFENCE FIRST DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of A.C.J.M.VII dated 17/9/17

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks

The proposed time may be deposited in account number (To be filled in by the District Judge) before uploading this programme on the website of State Bank of India along with applicable commissioner after filling up the prescribed 'Challan-Duplicate' (The details of the Scheme and Challan forms are available on the website)

NIL

अपर मुख्य न्यायाधीश कोर्ट
दिल्ली 07/09/17

[Signature]

In the Court of... J.M. Faridpurthy

Under	Police Station /	Proposed	Remarks
Section/Act	Department	Fine	
			The proposed fine may be deposited in
			Account number
			(To be
			filed in by the
			District
			Judgeship before
			uploading this
			programs on the
			website) of State
			Bank of India
			along with
			applicable
			commission after
			filling up the
			prescribed
			Challan/Deposit
			slip. (The details
			of the Scheme
			and Challan
			forms are
			available on this
			website)

MIL

2017-18-114
 3-2017-18-114

2017-18-114

DETAILS OF PETTY OFFENCE CASES UNDER THE SABAL PETTY OFFENCE
 FINE DEPOSIT SCHEME (POWER FORTH ACCOUNT IN STATE BANK OF
 INDIA)

In the Court of ACTM NRI/GE

Date: 17/2/17

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
1-	922117	DEVIJIJI KATHI MATH	MVA	CRP/GE	450.00	The proposed fine may be deposited in account number (To be filled in by the District Judgeship before uploading this perform on the website) of State Bank of India along with applicable commission after filling up the prescribed Criminal Report slip. (The details of the Scheme and Chalan forms are available on the website)
2-	922118	SHRES	"	"	250.00	
3-	922119	SHRI SHRI	"	"	250.00	
4-	922117	JOYI TBC	"	"	450.00	
5-	922117	SHRIJI	"	"	300.00	


 Approved


INQUIRY INTO PETTY OFFENCE CASES UNDER THE SABAL PETTY OFFENCE
 AND DEPOSIT SCHEME POWER BYOTI ACCOUNT IN STATE BANK OF
 INDIA

In the Court of A C J M D 97 CM

Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
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The proposed fine may be deposited in account number (To be filled in by the District Judge) before uploading the proforma on the website of State Bank of India along with applicable commission after filling up the prescribed Chalan/Duplicate slip. (The details of the Scheme and Chalan forms are available on the website)

17-2-17
 Bareilly
 (Addl Chief Judicial Magistrate III)

Ans
 17/2/17

[Signature]

Ans

17-2-17